

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

23

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/178/230/HDB/2017
NAME OF THE COMPANY	Sai Aditya Foods & Retail Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.S. Raju	Advocate	vsrajuco@meditara.com 9848043415	For V.S. Raju Raj K.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar Counsel for O.L. Counsel		—	m. Anil.

Heard Shri V.S. Raju, Learned Counsel for the Petitioner and Shri M. Anil Kumar, Learned Counsel for the O.L. Post the case on 15.11.2017.

Member (T)

Member (J)

Bm